# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

#### LOK SABHA

# UNSTARRED QUESTION NO-2495 ANSWERED ON-04/08/2025

#### Recognition/Equivalency of Degrees Awarded by Central Universities

2495. Shri M K Raghavan:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that several State and private Universities as well as recruiting agencies are demanding equivalency certificates for degree obtained through regular, distance and online modes from Central Universities like IGNOU, AMU, Jamia Milia Islamia and JNU;
- (b) if so, the details thereof along with steps taken by the Government to regulate such irregularities;
- (c) whether there is any proposal to ensure uniform recognition/equivalency of degree awarded by Central Universities, regardless of the mode of education across all Universities and Government departments; and
- (d) if so, the details thereof?

### ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (d) The issue of equivalence of qualifications obtained through distance and online mode from Central Universities with the regular/conventional mode in undergraduate and post graduate studies is regulated by the University Grants Commission (Open and Distance Learning Programmes and Online Programmes) Regulations, 2020, which is available in public domain on UGC website at <a href="https://deb.ugc.ac.in/">https://deb.ugc.ac.in/</a>

Regulation 22 of University Grants Commission (Open and Distance Learning Programmes and Online Programmes) Regulations, 2020 stipulates about 'Equivalence of qualification acquired through Conventional or Open and Distance Learning and Online modes'.

UGC also writes to the State Governments, Central Ministries, autonomous/statutory bodies, Public Sector Undertakings and Industry associations etc whenever reference regarding equivalence of degree is received.

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